

macy, in addition to the nine Departments|College already imparting

Degree Courses in Pharmacy in the country (*vide* list below):—

List showing the names and addresses of Institutions providing Bachelor of Pharmacy Course of Study

Sl. No.	Name & address of the Institutions	State	Conducting Authority	Course of study
1	2	3	4	5
1	J.V.D. College of Science & Technology, Waltair	Andhra Pradesh	Andhra University	B. Pharm.
2	College of Technology, Banaras Hindu University, Varanasi-5	U.P.	Banaras Hindu University.	B. Pharm. M. Pharm.
3*	Department of Chemical Technology, Bombay University, Bombay.	Maharashtra.	Bombay University.	B. Pharm.
4*	L.M. College of Pharmacy, Navrangpura, Ellis Bridge, Ahmedabad-9.	Gujarat	University of Gujarat	B. Pharm. M. Pharm.
5*	Madras Medical College, Park Town, Madras—3.	Madras.	University of Madras.	B. Pharm.
6*	Department of Pharmacy, Panjab University, Chandigarh—3.	Punjab.	Panjab University.	B. Pharm. M. Pharm.
7*	Birla College, Pilani.	Rajasthan	University of Rajasthan.	B. Pharm. M. Pharm.
8*	Saugar University, Saugar	M.P.	University of Saugar.	B. Pharm. M. Pharm. Ph. D.
9	Nagpur University, Nagpur	Maharashtra.	Nagpur University.	B. Pharm.

*Approved by the Pharmacy Council of India under Section 12 of the Pharmacy Act, 1948.

(b) Not yet.

Cooperative Farming Societies in rural areas

93. **Shri Laxmi Dass:** Will the Minister of Community Development, Panchayati Raj and Co-operation be pleased to state:

(a) whether Government are taking any steps to form cooperative farming societies in tribal areas;

(b) if so, where and the details thereof; and

(c) if not, the reasons therefor?

The Deputy Minister in the Ministry of Community Development, Panchayati Raj and Cooperation (Shri Shyam Dhar Misra): (a) to (c). The information has been called for from

the State Governments and will be laid on the Table of the Sabha as soon as it is received.

Nagarjunasagar Project

94. **Shri Laxmi Dass:** Will the Minister of Irrigation and Power be pleased to state:

(a) whether Andhra Pradesh Government have requested the Central Government to treat the construction of Nagarjunasagar Project as a Central Government project and make the loan free of interest till the completion of the project;

(b) if so, what decision has been taken by Government; and